

महाराष्ट्र शासन राजपत्र भाग चार-क, गुरुवार ते बुधवार,
सप्टेंबर २-८, २०१०/भाद्रपद ११-१७, शके १९३२

THE HIGH COURT OF JUDICATURE AT BOMBAY

APPELLATE SIDE

CORRIGENDUM

No. P. 0805/2010

Read.— The High Court Notification No. P. 0805/2010, dated 29th July 2010, published in the *Maharashtra Government Gazette*, Part IV-C, dated 19-25th August 2010 at page Nos. 4 to 6.

1. The word “relative” printed in Sub-Para (1) on second line, on page No. 4 be read as “relatives”.
2. The word “part” printed in Sub-Para (3) on fifth line, on page No. 4 be read as “past”.

Mumbai,
Dated the 4th September 2010.

MANGESH S. PATIL,
Registrar (Judicial-1).